

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P No. 338/KB/2017
CP-353/2015

**Present: 1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri Madan Balachandra Gosavi**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th April 2018, 10.30 A.M

Name of the Company		Shah Sponge & Power Ltd & 5 Ors.	
Under Section		391(2) & 394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	TAINLA Dy Director	o/o RD (ER) MCA	[Signature] 13-4-18
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2.	SHIV CHANDRA PRASAD ADVOCATE	Income Tax Department	[Signature] Advocate 13/4/2018
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1. Mrs. Manju Bhutoria, Advocate, Petitioner.

ORDER

Ld. Counsel for the petitioners, the Income Tax Dept., and the Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Ld. Counsel appearing for the petitioners sought further time to produce the consent affidavit of the creditors. Time is granted.

Ld. Counsel appearing for the Income Tax Dept. and the Ld. Dy. Director representing the Central Government sought further time to file reply affidavit. Time is granted.

For filing reply affidavit and for further consideration list it on
20/06/2018.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)